

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Samruddhi Realty Limited Date of Commencement of Liquidation: 17-03-2020; List of Stakeholders as on Date: 21-03-2024; Name of IP: Mr. Pankaj Srivastava; Process Number: 1; Last 5 digit of registration number: 10474

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				23030622				NA
2	Liquidation costs incurred till date				41250500				NA
3	Secured financial creditors	3	1518446292	3	1298904658		219541634		<a href="#">Annexure 3</a>
4	Unsecured financial creditors	321	3440886515	304	2753655500		687231015		<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	39	11225515	39	5327001		5898514		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	4	377732678	1	115443704		262288974		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	19	127614647	19	88733838		38880809		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	1062493653	0	3125783		1059367870		<a href="#">Annexure 9</a>
Total		387	6538399300	366	4329471606		2273208816		